NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM No.01
CP (IB) No.13/GB/2022

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF HEARING OF THE GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2023.

In the matter of:
M/s. Web Printz
… Petitioner/Operational Creditor
Versus

The Assam State Textbook Production & Publication Corporation Ltd.
… Respondent/Corporate Debtor

Section: Under Section 9 of IBC, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. P. SHARMA	Advocate	Petitioner	Present in Video
2.	MR. K. P. PATHAK	Advocate	Respondent	Conference
3.	MS. A. RAJKHOWA	-	Petitioner in person	

O R D E R
Date of Order: 19.01.2023

This matter is taken up through Video Conferencing. Heard the learned Counsel appearing on behalf of the Petitioner and the Respondent in details. The Petitioner appeared in person. Both the parties are directed to file written submission in 3/4 pages within two weeks exchanging a copy with the other side. Matter is adjourned.

2. **List the matter on 16.02.2023 for final hearing.**

Sd/-

(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority

Sd/-

(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority

/D-19.01.2023/